

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 285 OF 2016 IN
DFR NO. 1136 OF 2016**

Dated: 25th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Eminent Solar Power Pvt. Ltd. Appellant(s)
Versus
Uttarakhand Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

ORDER

**IA NO. 285 OF 2016
(Appl. for leave to file the appeal)**

Issue notice on the application as well as on the appeal. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 02.06.2016. Dasti, in addition, is permitted.

List the matter on **02.06.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**